

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 31.01.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 683 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Piyush Gangji Chheda & Ors. Vs. Amit C. Poddar, (The RP of Prince SWR Systems Pvt. Ltd.)	Dinesh Kumar Dubey
2.	I.A. No. 684 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Ram Moorti Mishra Vs. Abhilash Lal & Anr.	Nitin Agarwal
3.	I.A. No. 685 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Manish Khilani Vs. Profectus Capital Pvt. Ltd. & Ors.	Divyanshu Kumar Srivastava
4.	I.A. No. 686 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Prabhudesai Sachin Shridhar & Ors, Vs. Jignesh Shah, IRP of Sonata Realty Pvt. Ltd.	Mily Ghoshal
5.	I.A. No. 719 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Ingram Micro India Pvt. Ltd. Vs. Bathla Teletech Pvt. Ltd.	Siddharth Kumar
6.	I.A. No. 720 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Ramanpreet Kaur Vs. Small Industries Development Bank of India & Anr.	Ayush Puri

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